

CENTRAL ADMINISTRATIVE TRIBUNAL
PATNA BENCH, PATNA

OA No. 561 of 2005

Patna, dated the 29th August, 2005

Birendra Prasad Sinha
none for the applicants

Applicant

versus

The Union of India & others
By Advocate: Shri M.K. Mishra.

Respondents

O R D E R

Justice P.K. Sinha, Vice-Chairman:-

No-one turns up on calls on behalf of the applicant. It appears from the record that the office has noticed certain defects and despite having been given opportunity by the registry, the defects were not removed, hence the case was listed.

2. Shri M.K.Mishra, learned Senior Standing Counsel appears for the respondents. Since no-one has appeared for the applicant, nor defects have been removed, this application is dismissed for non-prosecution, as well being defective.

[M.Jha] MA

cm



[P.K.Sinha] VC